

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 10/RP/2025

Subject : Petition for review of the Order dated 2.5.2025 in Petition No. 281/GT/2020

Petitioner : NTPC

Respondent : UPPCL and 5 others

Date of Hearing : **17.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri Ashutosh k Srivastava, Advocate, NTPC
Shri Jatin Katiyar, Advocate, NTPC
Shri Nilesh Purohit, Advocate, NTPC

Record of Proceedings

The matter could not be taken up for hearing due to a paucity of time. However, the learned counsel for the Petitioner submitted that only one Respondent, i.e., RUVNL, has filed its reply to the Petition, to which the Petitioner has already filed its rejoinder.

2. The Commission, thus, permitted the remaining Respondents to file their replies on or before **20.3.2026**, after serving a copy on the Petitioner, who may file its rejoinder(s), if any, on or before **3.4.2026**.

3. The Review Petition shall be listed for hearing on **22.4.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

